

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6392/2021

(Arising out of impugned final judgment and order dated 08-04-2021 in WA No. 494/2021 passed by the High Court Of Kerala At Ernakulam)

JAGATHY RAJ V.P.

Petitioner(s)

VERSUS

RAJITHA KUMAR. S & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55914/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ONLY IA NO. 77425/2021 IN SLP (C) NO. 6392/2021 IS MENTIONED.)

Date : 30-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Paramjeet Singh Patwalia, Sr.Adv.
Mr. G.Prakash, Adv.
Mr. Jishnu M. L., AOR
Mrs. Priyanka Prakash, Adv.
Mrs. Beena Prakash, Adv.

For Respondent(s) Ms. Bina Madhavan, Adv
M/S. Lawyer S Knit & Co, AOR

Ms. Malini Poduval, AOR
Ms. Babita Sant Adv

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 25.01.2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)